

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.536
TO BE ANSWERED ON 23.07.2015

JOB CARD HOLDERS

536. SHRI JITENDRA CHAUDHURY:
SHRI RAHUL KASWAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of rural families in the country as on 31st March, 2015 and the total mandays generated and number of households provided with 100 mandays under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State-wise;
- (b) the number of total registered job card holders under (MGNREGS);
- (c) the number of job card holders migrated from their region to another region for want of unskilled job, State/UT-wise and the reasons therefor;
- (d) whether unemployment allowance has been given to persons not provided employment for 100 days on demand; and
- (e) if so, the details thereof indicating the number of persons provided unemployment allowance, State/UT-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a): As per the SECC data, there are 17.91 crore households in the rural areas. Since 2012-13, 670 crore persondays have been generated under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). 1.25 crore households have availed the 100 days' work entitlement since 2012-13. Year-wise details are given in Annexure.
- (b): 12.69 crore job cards have been issued under the programme so far. The State/UT-wise details of job cards issued to MGNREGA workers since inception is given in Annexure.
- (c): Ministry of Rural Development does not keep a record of such information.
- (d): As per Section 7 of the MGNREGA, unemployment allowance becomes payable if work is not provided within 15 days from the date of the application or the date from which work has been sought whichever is later. It is not linked with provision of 100 days work.
- (e): As per the database, there has been delay in provision of work in 1.86 crore persondays for which unemployment allowance of Rs. 159.55 crore becomes payable after due verification by the Block level officers. However, no State has paid the unemployment allowance so far.

Annexure referred to in reply to parts (a) &(b) Lok Sabha Unstarred Question No. 536 dated 23.07.2015

No	State	Job cards issued since inception (In lakh)	Persondays generated (In lakh)					Households completed 100 days of employment (In Nos.)				
			2012-13	2013-14	2014-15	2015-16*	2012-13	2013-14	2014-15	2015-16*		
1	ANDHRA PRADESH	91.91	3273.35	2994.70	1550.79	1100.91	1014092	752617	378280	69253		
2	ARUNACHAL PRADESH	1.96	43.50	36.56	19.05	6.90	3728	57	13	0		
3	ASSAM	42.14	314.04	298.47	210.64	67.35	9807	15505	10483	584		
4	BIHAR	131.06	941.85	862.35	360.82	63.63	180613	123485	32130	814		
5	CHHATTISGARH	39.21	1194.34	1298.94	555.84	167.40	244431	346292	48048	2881		
6	GUJARAT	34.92	281.90	230.30	181.54	33.53	52316	29323	16477	1075		
7	HARYANA	7.69	128.87	117.88	61.59	13.16	19924	14103	5408	280		
8	HIMACHAL PRADESH	11.62	262.10	282.50	190.40	39.88	40416	55439	21539	305		
9	JAMMU AND KASHMIR	11.14	365.56	338.12	118.28	4.05	69381	66762	7641	59		
10	JHARKHAND	35.91	566.58	436.22	453.30	174.49	86656	68861	82417	6770		
11	KARNATAKA	52.05	617.81	718.86	434.87	21.85	104364	117725	41709	442		
12	KERALA	30.56	837.74	866.03	588.19	105.02	340483	406614	98430	7		
13	MADHYA PRADESH	81.48	1399.47	1229.48	1172.21	115.50	196329	175651	158034	2180		
14	MAHARASHTRA	73.64	872.39	517.36	614.07	286.88	231211	122629	165446	44805		
15	MANIPUR	5.12	285.11	113.23	101.17	1.70	2422	2	44	0		
16	MEGHALAYA	4.69	174.31	215.88	167.35	2.09	53410	55896	32506	136		
17	MIZORAM	1.83	153.56	133.65	43.60	9.11	34146	0	0	0		
18	NAGALAND	4.25	245.31	183.80	90.55	59.44	53864	983	7	0		
19	ODISHA	65.07	546.01	711.82	534.84	133.17	75085	156781	81959	1350		
20	PUNJAB	10.97	65.50	134.68	64.65	23.15	3831	12365	2037	43		
21	RAJASTHAN	98.39	2203.38	1838.56	1684.98	758.13	421836	446095	281019	15898		
22	SIKKIM	0.83	36.31	44.03	24.13	2.25	11869	14005	3293	0		
23	TAMIL NADU	81.00	4081.44	3677.23	2676.88	877.11	1348723	920784	332237	2994		
24	TELANGANA	62.53			1043.84	547.15			160842	19065		
25	TRIPURA	6.22	518.51	521.61	511.79	45.78	226293	285695	251486	1		
26	UTTAR PRADESH	152.11	1411.85	1753.60	1312.61	451.26	70545	160598	110195	4429		
27	UTTARAKHAND	11.13	192.00	165.62	148.44	16.24	22690	28007	7844	83		
28	WEST BENGAL	118.73	2018.42	2296.34	1697.51	169.90	253088	280627	158290	450		
29	ANDAMAN & NICOBAR	0.52	6.61	8.03	5.02	0.01	2199	2471	810	0		
30	DADRA & NAGAR HAVELI	0.04	NR	NR	NR	NR	NR	NR	NR	NR		
31	DAMAN & DIU	NR	NR	NR	NR	NR	NR	NR	NR	NR		
32	GOA	0.31	0.69	1.15	1.72	0.30	0	52	104	0		
33	LAKSHADWEEP	0.09	0.49	0.14	0.12	0.01	40	11	4	0		
34	PUDUCHERRY	0.69	8.67	8.45	3.78	2.44	4	12	0	0		
	Total	1269.79	23047.67	22035.58	16624.52	5299.78	5173796	4659447	2488732	173909		

NR=Not Reported* till 20/07/2015